

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:1721

ANSWERED ON:09.12.2015

Introduction of New Trains

Rao Shri Rayapati Sambasiva

Will the Minister of RAILWAYS be pleased to state:

- (a) the details of major demands in the last three years for the introduction of new trains, doubling of tracks, etc. relating to Andhra Pradesh;
- (b) the number of demands accepted, pending and rejected during the above period;
- (c) the details of funds allocated for improving the railway network in Andhra Pradesh for the last three years; and
- (d) the details of funds that have been spent and unspent and the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS

(SHRI MANOJ SINHA)

(a) to (d) A large number of representations are received at various levels of Railway administration which inter-alia include Railway stations, Divisions, Zonal headquarters and at Railway Board's level for introduction of new trains and doubling of tracks. However, Indian Railways do not maintain a compendium of such representations. Besides, Indian Railways do not run trains or sanction projects on State-wise basis as rail network and train operations cut across state boundaries.

Introduction of new train services and sanction of new projects is an on-going exercise on Indian Railways subject to traffic justification, operational feasibility, availability of resources etc. However, details of new train services announced in the last three Railway Budgets, i.e. from 2012-13 to 2014-15 based on various demands, serving the State of Andhra Pradesh is annexed at Appendix. 12 doubling projects having a length of 2300 km and costing about Rs. 22,000 Crore falling partly/fully in the state of Andhra Pradesh have been included in Railway budgets 2012-13, 2013-14, 2014-15 and 2015-16.

For network expansion projects including new line, gauge conversion and doubling falling partly/fully in erstwhile undivided state of Andhra Pradesh, an allotment of Rs 518 Crore was made in 2012-13 and Rs. 882 Crore in 2013-14. An allotment of Rs 804 Crore was made in 2014-15 for such projects after bifurcation of the state. As accountal of expenditure on state basis is not maintained, it cannot be ascertained as to how much of expenditure was made in Andhra Pradesh state.
